

Import of advanced technology from USA

1971. SHRI N. E. BALRAM :
SHRI BIR BHADRA
PRATAP SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what specific agreements, for the transfer of advanced technology to India have been concluded so far under the Memorandum of Understanding on Technology Transfer between India and the United States; and

(b) what is the foreign exchange cost involved in such agreements ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) A Memorandum of Understanding (MOU) on technology transfer was concluded between the Govt. of India and the Govt. of the United States of America in November, 1984. The Implementation Procedures of the MOU were finalised in May, 1985.

(b) The arrangement provides for the transfer of advanced technology which would involve payment in foreign exchange depending on the material or items to be imported.

Supply of super computers for Navy and I.A.F. by U.S.A.

1972. SHRI N.E. BALRAM :
SHRI CHATURANAN
MISHRA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that US Government have agreed to supply super computers needed for logistics purposes and data distribution system for naval frigates and 404 engines for IAF; and

(b) if so, what is Government's reaction in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) (i) There is no proposal to obtain super computers for logistics purposes.

(ii) Export licence for a data distribution system needed for a frigate project, has been issued by the U.S. Government.

(iii) U. S. Government has agreed to the export of the General Electric F-404 engine for use as the interim propulsion plant for the Light Combat Aircraft until the indigenous engine is fully developed and certified.

(b) The Government of India would like to increase technological co-operation with U.S.A. in relevant national programmes including defence research and development. We hope to induct some of these into our hardware after trials and evaluation.

Extension of Canadian Extradition Act to India

1973. SHRI KRISHNA KUMAR
BIRLA :
SHRI CHATURANAN
MISHRA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Canadian Govt. have extended its Extradition Act to India ;

(b) if so, what are the details in this regard ; and

(c) whether Govt. propose to request the Canadian Govt. for extradition of terrorists, anti-India and secessionist forces operating from that country ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir, The Canadian Govt. has, by Order-in-Council